GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:1737
ANSWERED ON:05.03.2015
CONTRACTORS FOR NHS
Dhruvanarayana Shri Rangaswamy;Jadhav Shri Sanjay Haribhau;Paraste Shri Dalpat Singh

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the criteria/norms laid down by the Government for award of construction work of national highway to contractors;
- (b) the target fixed for completing the construction work during the year 2014-15 and the extent of construction work completed till date; and
- (c) steps taken to expedite the pending works?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

- (a) National Highways Projects are awarded on the basis of Model Concession Agreement (MCA) for Public Private Partnership (PPP) Projects, Standard Bidding Document (SBD) for Item Rate Contract and Engineering Procurement & Construction (EPC) Model Documents for EPC projects. Under PPP mode there are two type of road projects i.e. Built Operate & Transfer (BOT) Toll and BOT(Annuity). BOT (Toll) shall be awarded to the bidder quoting the highest premium and in the event that no bidder offers a premium, then to the bidder seeking the lowest grant. In case of BOT (Annuity) projects, the project shall be awarded to the bidder quoting lowest cost.
- (b) Against the target of 6300 km for construction under various schemes of the Ministry during the current year, 3038 km have been constructed till 31st January, 2015.
- (c) To expedite completion of the projects various steps have been taken which include streamlining of land acquisition, streamlining of environment clearances, exit for equity investors, premium re-schedulement, securitization of road sector loans, close coordination with other Ministries, revamping of dispute resolution mechanism, frequent reviews at various levels etc.